

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1136 of 2019 IN
DFR No. 2148 of 2019**

Dated : 3rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:-

Uttarakhand Power Corporation Ltd. ...Appellant(s)

vs.

Uttar Bharat Hydro Power Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Santhosh Krishnan
Mr. Yakesh Anand
Ms. Sonam Anand

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran for R-1
Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for UERC

ORDER

Objections, if any, for delay application shall be filed within two weeks.

List the matter on **26.09.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**